

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 106 OF 2015

Dated: 2nd August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s India Power Corporation Ltd.

.... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Tushar Srivastava
Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. G. Saikumar
Mr. Raheel Kohli for R-2

Mr. Buddy A. Ranganathan
Mr. Hasan Murtaza for Intervener/R-3

ORDER

As the matter was not reached, post this matter for hearing on **11.09.2018**,
as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

pr/vt

(Justice N. K. Patil)
Judicial Member